

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 391

DATED: 9/7/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

Rs. In lacs.

S. No	Name of the Court	001-Salary.	006 Tele phone	007 O.E.	014-POL	008-Elect. Charges.	364-Wages (Outsourcing)
1	Pr. D&S Judge, Ganderbal.	12.00	---	---	---	---	---
2	Pr. D&S Judge, Kulgam.	15.00	---	0.20	---	---	---
3	Pr. D&S Judge, Ramban.	---	---	---	0.20	---	---
4	Pr. D&S Judge, Kishtwar.	10.60	---	0.20	---	---	---
5	Pr. D&S Judge, Baramulla.	---	---	---	0.15	---	---
6	Pr. D&S Judge, Leh.	12.00	---	---	---	---	---
7	Pr. D&S Judge, Budgam.	20.00	0.10	0.20	---	---	---
8	Addl. D&S Judge, Rajouri.	---	---	0.20	0.15	---	---
9	Addl. D&S Judge, Kupwara (Fast Track)	10.00	---	---	---	---	---
10	Ist. Addl. D&S Judge, Baramulla.	---	---	0.15	---	---	---
11	Ist. Addl. D&S Judge, Jammu.	12.00	---	0.15	0.15	---	---
12	2 nd . Addl. D&S Judge, Jammu.	12.00	---	0.15	0.15	---	---
13	3 rd . Addl. D&S Judge, Jammu	---	---	0.15	---	---	---
14	C.J.M. Srinagar.	12.00	---	0.15	0.15	---	---
16	C.J.M. Sopore.	12.00	---	---	0.15	---	---
17	C.J.M. Rajouri.	10.00	0.05	0.15	0.15	---	---
18	C.J.M. Udhampur.	---	0.05	0.10	---	---	---
19	C.J.M. Jammu.	20.00	---	---	0.20	---	---
20	C.J.M. Reasi.	10.00	0.05	0.15	0.15	---	---
21	C.J.M. Shopian.	10.00	---	0.15	0.15	0.07	---
22	C.J.M. Bandipora.	---	---	---	0.15	---	---
23	Sub Judge, Katra.	---	---	0.10	---	---	---
24	Sub Judge, Jammu.	---	---	0.10	---	---	---
25	Munsiff, Bishnah.	---	---	0.10	---	---	---
26	Munsiff, Chenani.	12.00	---	0.10	0.10	---	---
27	Munsiff, Reasi.	10.00	---	0.10	0.10	---	---
28	Munsiff, Mahanpur.	---	---	0.10	0.10	---	---
29	Munsiff, Kalakote.	12.00	---	0.10	0.10	---	0.27
30	Munsiff, D.H.Pura.	10.00	---	---	0.10	---	---
31	Munsiff, Shopian.	---	---	---	0.15	---	---
32	Munsiff, Aishmuqam.	---	---	0.15	---	---	---
33	Munsiff, Anantnag.	---	---	0.10	---	---	---
34	Munsiff, Bhaderwah.	---	---	0.10	---	---	---
35	Munsiff, Budgam.	---	---	0.10	0.10	---	---
36	Munsiff, Dangiwachha.	---	---	0.15	---	---	---
37	Addl. Mob. Mag. (Tr), Jammu.	---	---	0.10	0.10	---	---
38	Ist. Addl Munsiff(Forest)Jammu	---	---	0.10	---	---	---
39	Lehsildar, R.S.Pura.	1.00	---	---	---	---	---

By Order.

(Signature)
(Ram Singh)

Joint Registrar (Acetts)

No: 8597-8663/AC

Dated: 9/7/2019

Copy to the:-

- 1-6. Pr. D&S Judge, Ganderbal/Kulgam/Ramban/Kishtwar/Baramulla/Leh/Budgam..
- 7. Addl. D&S Judge, Rajouri.
- 8. Addl. D&S Judge, Kupwara (Fast Track Court).
- 9-10. Ist. Adl. D&S Judge, Baramulla/Jammu.
- 11. 2nd. Addl. D&S Judge, Jammu.
- 12. 3rd. Addl. D&S Judge, Jammu.
- 13-21. C.J.M. Srinagar/Sopore/Rajouri/Udhampur/Jammu/Reasi/Shopian/Bandipora.

22-23. Sub Judge, Katra/Jammu.

Contd...2nd/-

24-35. Munsiff, Bishnah/Chenani/Reasi/Mahanpur/Kalakaote/D.H.Pura/Shopian/Aishmuqam/
Anantnag/Bhaderwah/Budgam/Dangiwaicha.

36. Addl. Mob. Mag. (Tr), Jammu.

37. Ist. Addl. Munsiff (Forest) Jammu.

38. Tehsildar, R. S .Pura.


39. Treasury Officer, Saddar Try. Srinagar.

40. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.

41-66 . Treasury Officer. Ganderbal/Kulgam/Ramban/Kishtwar/Baramulla/Leh/Rajouri/Kupwara/Sopore/
Udhampur/Reasi/Shopian/Bandipora/Katra/Bishnah/Chenani/Reasi/Mahanpur/Kalakote/D.H.Pura/
Aishmuqam/Anantnag/Bhaderwah/Budgam-Dangiwaicha/R.S.Pura/Budgam..

..... for inf. and n/a.

67 . Order Book.


Joint Registrar (Accts) 9/7/19
Σ